

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4449  
(To be answered on the 27<sup>th</sup> March 2025)**

**PRIVATISATION OF AIRPORTS**

**4449. SMT MANJU SHARMA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the names and details of the airports that have been leased to private companies in the country;**
- (b) the basis and terms on which these airports have been allotted to private companies and the amount of revenue earned/likely to be earned by the Government;**
- (c) whether it is true that Jaipur airport has also been allotted to a private company and if so, the details thereof along with the period for which it has been allotted;**
- (d) whether any inconvenience has been faced by the employees working at the airport due to the handing over of the airport to a private company; and**
- (e) if so, the details thereof and the steps taken by the Government to safeguard the interests of the employees?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) & (b): Airports Authority of India (AAI) has leased out eight of its airports namely, Delhi, Mumbai, Lucknow, Ahmedabad, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram under Public Private Partnership (PPP) for operation, management and development on long term lease basis.**

**Since handing over the airports, AAI has received approximately Rs. 41,919 crore as revenue share from the concessionaire of Delhi & Mumbai Airports till 19.03.2025. Further, the Private Partners of remaining six airports have paid approximately Rs. 2640 crore to AAI in the form of Per Passenger Fee (PPF) till February, 2025. AAI has also received an amount of approximately Rs. 5260 crore from the Private Partners of these six airports in the form of upfront fee towards the capital expenditure incurred by AAI at these airports.**

**(c): Jaipur airport has been leased out under Public Private Partnership**

**(PPP) to Jaipur International Airport Limited (JIAL) for a period of 50 years.**

**(d) & (e): On implementation of Public Private Partnership (PPP) at AAI airports, employees of AAI have choice to either remain with AAI or opt to join PPP partner as their employee. Those who continue to be with AAI are governed by the terms and conditions of service of AAI and those who opt for private player are governed by the terms and conditions of service of the respective private company.**

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